

*By E-Mail*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-49/2000/1882/A

From :- Shri Kaushik Kumar Sharma  
Jt. Registrar (Vigilance)  
Gauhati High Court  
Guwahati.

To, Shri Chandan Das  
District & Sessions Judge  
Baksa.

Dated Guwahati the 9<sup>th</sup> April, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No. DJ/BAK/1380/2019/E dated 06.04.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for Station Leave permission from the evening of 06.04.2019 till the morning of 08.04.2019, has been granted / rejected.

Yours faithfully,

*Self*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-49/2000/1882/A dated 09.04.19**

Copy to –

✓ The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

*09/4/19*  
**JT. REGISTRAR (VIGILANCE)**

*Peno*